

Present :

Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. Sumesh Gandhi, Ld. Counsel for the plaintiff.

Sh. Rohit Jain, Ld. Counsel for the defendant no.3.

Sh. Mritunjay Kumar, Ld. Counsel for the defendant no.1.

Defendant no.2 is stated to be ex-parte.

F.A heard partly.

Be listed for remaining F.A on **27.07.2020**.

Present :

Sh. Aridaman Singh Cheema, Ld. Counsel for the Appellant.

Sh. K.D. Sharma, Ld. Counsel for the Appellant.

None for the respondents.

Today, the matter is listed for orders but the same is not ready today as one of the Steno is running ill, since found COVID-19 positive.

Re listed for orders on 25.07.2020. A scanned copy of

RCA No.358/2016  
DDA VS. Ram Kishan

(Through V/C Cisco-Webex)

10.07.2020

At 02:00 PM to 02:02 PM


Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.

Sh. K.D. Sharma, Ld. Counsel for the Appellant.

Sh. Amit Bhatia, Ld. Counsel for the respondent.

Today, the matter is listed for orders but the same is not ready today as one of the Steno is running ill, since found COVID-19 positive.

Be listed for orders on 25.07.2020. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.

  
(RAJINDER KUMAR)

SCJ-cum-RC (West), THC

Delhi: 10.07.2020